# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: BILASPUR

### Original Application No.203/772/2012

Bilaspur, this Monday, the 01st day of April, 2019

## HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. M.A. Johar, Chief Controller, S/o Late Abu Nasaz, aged about 58 years, R/o Rly. Qtr. No.106/1, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).
- 2. O.P. Gupta, Chief Controller, S/o Late Manohar Prasad Sahu, aged about 54 years, R/o Rly. Qtr. No.1425, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).
- 3. G.C. Mandi, Chief Controller, S/o Late Samoy Mandi, aged about 58 years, R/o Rly. Qr. No.1082/1, Control Block, Railway Colony, Bilaspur 495004 (C.G.).
- 4. B. Deogan, Chief Controller, S/o Late Dubar Deogan, aged about 54 years, R/o Rly. Qr. No.128 B, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).
- 5. Kanakendra Majumdar, Chief Controller, S/o Late Krishna Majumdar, aged about 55 years, R/o Rly. Qr. No.107/1, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).
- 6.. K.C. Mohanty, Chief Controller, S/o Late N. Mohanty, aged about 50 years, R/o Rly. Qr. No.111/2, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).
- 7. Basudev Sahoo, Chief Controller, S/o Late F. Sahoo, aged about 53 years, R/o Rly. Qr. No.107/2, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).
- 8. H.C. Panda, Chief Controller, S/o Late K.N. Panda, aged about 50 years, R/o Rly. Qr. No.108/1, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).

- 9. N.K. Satpathy, Chief Controller, S/o Shri J.K. Satpathy, aged about 49 years, R/o Rly. Qr. No.110/2, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.).
- 10. R.K. Sahu, Chief Controller, S/o Shri Somnath Sahu, aged about 50 years, R/o Rly. Qr. No.129/2, Banglow Yard, Railway Colony, Bilaspur 495004 (C.G.)

  -Applicants

#### (By Advocate – Shri A.V. Shridhar)

#### <u>Versus</u>

- 1. Union of India through its General Manager of South East Central Railway, Bilaspur (C.G.) 495004.
- 2. The Chief Personal Officer, South East Central Railway, Bilaspur 495004 (C.G.).
- 3. The Divisional Railway Manager, South East Central Railway, Bilaspur Division, Bilaspur 495004 (C.G.).
- 4. The Senior Divisional Personal Officer, South East Central Railway, Bilaspur Division, Bilaspur 495004 (C.G.).
- 5. The Senior Divisional Personal Operational Manager, South East Central Railway, Bilaspur Division, Bilaspur 495004 (C.G.)

  -Respondents

#### (By Advocate – Shri Sandeep Shrivastava)

#### ORDER (ORAL)

#### By Navin Tandon, AM.

The applicants are Chief Controller working with the respondent department. They are aggrieved by the fact that the benefits of the MACP have not been extended to them.

**2.** Learned counsel for the applicants placed before us the Railway Board's order dated 25.06.2018 (RBE No.96/2018),

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which has been circulated by respondent No.2 on 20.07.2018 (Establishment Rule No.207/2018).

- **3.** Documents submitted by learned counsel for the applicants are taken on record.
- **4.** At this stage, learned counsel for the applicants submits that the applicants would be satisfied if the respondents are directed to consider their case in the light of RBE No.96/2018.
- for the applicants and without going into the merits of the case, we dispose of this Original Application with a direction to the competent authority of the respondents to consider the case of the applicants in the light of RBE No.96/2018 and pass a reasoned and speaking order, within a period of 90 days from the date of receipt of a certified copy of this order. The decision so taken shall be communicated to the applicants.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

am/-